

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.61/1241/2020

This the 17th day of December, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Tanveer Khaliq Rather aged 29 yers S/o Ab. Khaliq Rather R/o Village Gantmulla (Payeen) Post Officer Baramulla, Police Station Sheeri Baramulla District Baramulla (J&K) Pin Code 193101.

.....Applicant

(Mr. Gulzar Ahmad Bhat, Advocate)

Versus

1. Union of India through its Secretary to Home (Ministry of Home Affairs) Govt. of India at North Block Central Secretariat, New Delhi- India, Pin Code 110001.
2. Director General of Central Industrial Security Force, At PT Deendayal Antyoxlaya, CGO Complex, Bloc No. 16, Lodhi Road, New Delhi 03 Pin Code 1100053.
3. DIG, CISF, RTC Deoli District Tonk Rajasthan Pin Code 304804.
4. Commandant CISF, RTC Deoli District Tonk Rajasthan Pin Code 304804.

..... Respondents

(Mr. Rajesh Thapa, DAG)



ORDER (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

1. It is submitted by the learned counsel for the applicant as well as Mr. Rajesh Thapa, learned D.A.G. for respondents that this matter relates to C.I.S.F and it is not a civil post. As such, this Tribunal has no jurisdiction to hear the case.
2. Contention of both the learned counsel and learned D.A.G. has force and it is to be accepted. Since C.I.S.F is not a civil post and it has not been brought within the jurisdiction of this Tribunal by any notification issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.
3. The Tribunal cannot assume jurisdiction in respect of any service matter pertaining the C.I.S.F under the Act. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition related to any service dispute in the C.I.S.F
4. In view of the submission made above, we are of the view that OA. deserves to be dismissed and accordingly OA is dismissed having no jurisdiction. Applicant is at liberty to approach appropriate forum, if he so advised. No order as to costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

Mks/-



